

(143)

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.C.P. NO. 204/91 in
O.A. NO. 1093/89

New Delhi this the 16th day of March, 1994.

CORAM :

THE HON'BLE MR. JUSTICE V. S. MALIMATH, CHAIRMAN
THE HON'BLE MR. S. R. ADIGE, MEMBER (A)

Ramavtar Meena S/O Thandi Ram Meena,
R/O Vill. & P.O. Kamalpura,
Via Gudhachandraj, i,
Distt. Sawai Madhopur,
Rajasthan.

... Petitioner

By Advocate Shri B. L. Madhok for Shri B. S. Mainee

Versus

1. Shri Masih-Uz-Zaman,
Secretary,
Ministry of Railways,
Rail Bhawan, New Delhi.

2. Dr. B. M. Banerjee,
Chief Medical Superintendent,
Central Hospital,
Northern Railway,
New Delhi.

... Respondents

By Advocate Shri P. S. Mahendru

O R D E R (ORAL)

Hon'ble Mr. Justice V. S. Malimath —

In view of the order passed on 15.3.1994 which was placed for our perusal, there is compliance, though belatedly. The explanation for the delay is accepted and these proceedings are dropped.

Adige
(S. R. Adige)

Member (A)

Malimath
(V. S. Malimath)
Chairman

/as/